



2026:AHC:32296

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2182 of 2026

Smt. Varsha Katiyar

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Shivakant
Counsel for Respondent(s)	:	C.S.C., Pranjali Mehrotra

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein prayer is to (I) issue a writ order or direction in nature of mandamus commanding the respondents to transfer the petitioner from District Sonbhadra to District Muzaffar Nagar on the post of Community Health Officer under NHM; II- To issue writ or direction commanding the respondents to consider and decide the petitioner pending the representation for transfer to District Muzaffar Nagar from District Sonbhadra within stipulated time frame, in accordance with law; III- To issue a writ order or direction which this Hon'ble Court may deems fit and proper under the facts and circumstances of the present case; IV- To award to the cost of the petition in favour of the petitioner.

2. Learned Standing Counsel has no objection to the same.

3. The present petition is dismissed as withdrawn.

(Vikas Budhwar,J.)

February 13, 2026

Rajesh